


	<b>प्रेस प्रकाशनी PRESS RELEASE</b>
<b>संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001</b>	 <b>भारतीय रिज़र्व बैंक</b> <b>RESERVE BANK OF INDIA</b> वेबसाइट : <a href="http://www.rbi.org.in/hindi">www.rbi.org.in/hindi</a> Website : <a href="http://www.rbi.org.in">www.rbi.org.in</a> इ-मेल email: <a href="mailto:helpdoc@rbi.org.in">helpdoc@rbi.org.in</a>
<b>DEPARTMENT OF COMMUNICATION, Central Office, S.B.S. Marg, Mumbai 400001</b> फोन/Phone: 91 22 2266 0502 फैक्स/Fax: 91 22 2270 3279	

June 9, 2008

**Reserve Bank Cancels Certificate of Registration of  
M/s. Lease Plan India Limited**

The Reserve Bank of India has on May 26, 2008 cancelled the certificate of registration granted to M/s. Lease Plan India Limited, having its registered office at 301 CA Chambers, 2183-84/62, Naiwala Gurudwara Road, Karol Bagh, New Delhi-110005 (Punjab) for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate, M/s. Lease Plan India Limited, cannot transact the business of a non-banking financial institution.

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**Ajit Prasad**  
Manager

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